बिहार सरकार
ग्रामीण विकास विभाग

पत्रांक: 461113
ग्रा0वि0 07(नि0)–01/2020

पटना, दिनांक: 17/04/2020

प्रेषक,

अरविन्द कुमार चौधरी,
प्रधान सचिव।

सेवा में,

~~सभी जिला पदाधिकारी–सह–जिला कार्यक्रम समन्वयक,~~
बिहार।

विषयः गृह मंत्रालय भारत सरकार द्वारा कौरोना वायरस (कोविड–19) के संक्रमण के फैलाव को रोकने सम्बन्धी पत्र दिनांक 15 अप्रैल 2020 तथा ग्रामीण विकास मंत्रालय, भारत सरकार का अर्ध–सरकारी पत्र DO No J- 11060/4/2019-RE-VI(e-366816) के आलोक में बिहार राज्य में महात्मा गॉधी नरेगा अन्तर्गत कार्यो के क्रियान्यवन के सम्बन्ध में।

प्रसंगः 1) विभागीय पत्रांक 652 दिनांक 23.03.2020, 662 दिनांक 28.03.2020 एवं 682 दिनांक 08.04.2020
2) ग्रामीण विकास मंत्रालय का पत्रांक DO No.A-60022/03/2020-E-II dated, 27th March 2020 एवं 15th April, 2020
3) स्वास्थ्य एवं परिवार कल्याण मंत्रालय का पत्रांक DO NO.2-21020/16/2020-PH दिनांक 15.04.2020

महाशय,

उर्पयुक्त विषयक गृह मंत्रालय, भारत सरकार के पत्र दिनांक 15.04.2020 द्वारा महात्मा गॉधी नरेगा अन्तर्गत कार्यो के क्रियान्यवन के सम्बन्ध में प्राप्त निदेशों के आलोक में आवश्यक तैयारी कर ली जाय एवं निम्नांकित शर्तो के अधीन दिनांक 20.04.2020 से कार्यो का क्रियान्यवन प्रारंभ किया जायः–

1. मनरेगा अन्तर्गत योजनाओं का क्रियान्यवन उन क्षेत्रों में नहीं किया जायेगा जों स्वास्थ्य एवं परिवार कल्याण मंत्रालय, भारत सरकार के प्रासंगिक पत्र दिनांक 15.04.2020 अथवा राज्य सरकार/जिला प्रशासन द्वारा कोविड–19 के संक्रमण के दृष्टिकोण से Containment Zones or Hotspots के रूप में चिन्हित किये गये हों। Hotspots क्षेत्रों में समय–समय पर बदलाव हो सकते हैं तदनुसार ही कार्रवाई की जाय।

2. **कोरोना वायरस (Covid-19) की रोकथाम हेतु कार्यस्थल प्रबन्धनः–**
   (i) सभी कार्यस्थल पर हाथ धोने के लिये साबुन/हैण्डवाश एवं पानी की पर्याप्त व्यवस्था सुनिश्चित की जाय। कार्यस्थल पर साबुन/हैण्डवाश की उपलब्धता मनरेगा योजना में प्रावधानित आकस्मिकता (First Aid Expenses) मद से किया जाय। कार्य स्थल पर मजदूरों को कार्य प्रारंभ के पूर्व, विश्राम के दौरान तथा कार्य समाप्ति के उपरान्त साबुन /हैण्डवाश से अच्छे ढ़ंग से हाथों को धोने तथा घर पहुँचने के बाद भी पुनः हाथ साफ करने के लिये प्रेरित किया जाय।

(ii) महात्मा गॉधी नरेगा अन्तर्गत सभी कार्यो के क्रियान्यवन में Social Distancing बनाये रखने के लिए दो मजदूरों के बीच 6 फीट से अधिक की दूरी का अनुपालन दृढ़तापूर्वक सुनिश्चित किया जाए।

(iii) मजदूरों द्वारा घर से कार्य स्थल आने जाने एवं कार्य स्थल पर कार्य करते समय Face Mask अथवा चेहरे को ढ़कने के लिये गमछा या छोटा तौलिया के उपयोग को सुनिश्चित कराया जाय। इस सम्बन्ध में विभागीय पत्रांक 652, दिनांक 23.03.2020 द्वारा विस्तृत दिशानिर्देश दिये गये है जिसका अनुपालन सुनिश्चत किया जाय।

(iv) प्रत्येक मजदूर को मस्टर चक्र के लिये एक–एक मास्क मनरेगा आकस्मिकता मद से क्रय कर दिया जाना है। जीविका के उत्पादक समूह द्वारा मास्क का निर्माण किया जा रहा है और मास्क का क्रय उन्हीं से किया जाय। माह की आवश्यकतानुसार कार्यक्रम पदाधिकारी द्वारा मास्क की आपूर्ति हेतु कार्यादेश प्रखण्ड परियोजना प्रबन्धक, जीविका को दे दिया जाय एवं उनसे नोडल संकुल स्तरीय संगठन (CLF)/नोडल ग्राम संगठन/उत्पादक समूह का बैंक विवरणी प्राप्त कर लिया जाय और राशि उपलब्ध होते ही FTO के माध्यम से उनका भुगतान सुनिश्चित किया जाय। मजदूरों को इस बात से अवगत कराया जाय कि ये मास्क धुलाई योग्य है और मजदूरों द्वारा इनकी धुलाई नियमित रूप से कर उपयोग किया जाय।

(v) प्रत्येक कर्मी कार्य स्थल पर आने जाने एवं कार्य के दौरान पानी पीने, खाना, नाश्ता आदि ब्रेक के दौरान भी Social Distancing का पालन करेंगे एवं एक दूसरे से 6 फीट से अधिक की दूरी बनाये रखेंगे ।

(vi) कार्य के दौरान एवं कार्य पर आने जाने के कम में तंबाकू, गुटखा आदि का उपयोग एवं थूकना पूर्णरूपेण प्रतिबंधित रहेगा।

(vii) कार्य के दौरान मजदूरों द्वारा सामानों, व्यक्तिगत उपयोग की वस्तुओं एवं औजारों की आपस में अदला–बदली नहीं की जायेगी।

(viii) मनरेगा मजदूरो द्वारा अपना जॉब कार्ड साथ में रखा जायेगा ।

(ix) कोरोना वायरस (Covid-19) के संक्रमण को देखते हुये अस्वस्थ व 60 वर्ष से अधिक आयु वर्ग के लोगों को मजदूरी के कार्य पर नहीं लगाया जायेगा।

(x) Quarantine Centre/Isolation Ward से विमुक्त होनेवाले व्यक्तियों के मामले में विमुक्ति के पश्चात सरकारी चिकित्सक के प्रमाण के आधार पर ही कार्य दिया जा सकेगा ।

(xi) प्रधानमंत्री आवास योजना से संबंधित कार्यो को छोड़कर अन्य कार्यो में 25 मजदूरो पर एक जीविका दीदी को मेट के रुप में रखा जाय तथा उनको उचित कार्य निर्देश (पम्पलेट के साथ) दिये जाय। उनका कार्य होगा कि मजदूरों को Covid-19 में बचाव के संबंध में जागरुक/प्रेरित करें एवं कार्य स्थल पर Corona virus से बचने के लिये Social Distancing का पालन दृढ़तापूर्वक कराएं । साथ ही पंचायत रोजगार सेवक के सहयोग से कार्य स्थल पर हाथ धोने के लिये साबुन/हैण्ड वाश, पीने हेतु स्वच्छ जल एवं मास्क की व्यवस्था सुनिश्चित कराएंगे। इस कार्य हेतु उन्हें अकुशल मजदूरी दर पर भुगतान किया जायेगा।

(xii) कोरोना संक्रमण से बचाव तथा बरती जाने वाली सावधानियों से संबंधित पम्पलेट पर्याप्त संख्या में मुद्रित कराते हुए क्षेत्र में बंटवाना सुनिश्चित किया जाय ।

(xiii) साथ ही व्यक्तिगत लाभ की योजनओं के आवेदन का प्रपत्र भी पर्याप्त संख्या में मुद्रित कराते हुए उपलब्ध कराना सुनिश्चित किया जाय ।

3. **मनरेगा अन्तर्गत निम्न कार्यो में अनिवार्य रूप से मस्टर रॉल निर्गत किये जायः–**

(i) प्रधानमंत्री आवास योजना (ग्रामीण)/इंदिरा आवास योजना के लाभुकों के आवास निर्माण की वैसी सभी योजनाओं, जिसमें आवास सॉफ्ट पर प्रथम किस्त विमुक्त कर दिया गया है, को Nrega Soft पर प्रारंभ कराना सुनिश्चित किया जाय तथा आवास निर्माण की प्रगति के सापेक्ष मनरेगा से देय मजदूरी का भुगतान बिना किसी विलंब के किया जाय। प्रधानमंत्री आवास योजना (ग्रामीण)/इंदिरा आवास योजना के लाभर्थियों को मनरेगा मद से देय मजदूरी उपलब्ध कराने में किसी भी स्तर पर कोई कोताही न बरती जाय।

(ii) सभी वृक्षारोपण की कार्यरत योजनाओं (सार्वजनिक व निजी) पर अनिवार्य रूप से रख–रखाव कार्य के लिये मजदूरों का कार्य जारी रखा जाय तथा यह सुनिश्चित किया जाय कि कार्यरत सभी मजदूरों का नियमित ई–एम आर निर्गत किया जाता रहे ताकि लगाये गये पौधों की देखभाल होती रहे तथा कार्यरत मजदूरों का मजदूरी भुगतान भी नियमित रूप से किया जा सके।

4. **मनरेगा अन्तर्गत सभी पंचायतों में कार्यो का क्रियान्यवनः–**

दिनांक 20.04.2020 से प्रधानमंत्री आवास योजना (ग्रामीण) के साथ अभिसरण एवं वृक्षारोपण के रखरखाव की योजनाओं के अतिरिक्त प्रत्येक ग्राम पंचायत में न्यूनतम 5 योजनाओं का क्रियान्यवन प्रारंभ करना सुनिश्चित किया जाय। कार्य की मांग के अनुरुप योजनाओं की संख्या में वृद्धि की जा सकती है। योजनाओं के कियान्यवन में इस बात का ध्यान रखा जाय कि प्रत्येक ग्राम पंचायत के सभी क्षेत्र/गॉवों में योजनायें क्रियान्यवित की जाय। क्रियान्यवन के कम में निम्नांकित योजनाओं को प्राथमिकता दी जायः–

(i) जल–जीवन–हरियाली अभियान अन्तर्गत एक एकड़ तक के तालाब के निर्माण/उड़ाही, आहर पईन का निर्माण/उड़ाही, विभिन्न प्रकार के चेक डैम का निर्माण/Soak pit Construction/rain water harvesting structure आदि।

(ii) जल–जीवन–हरियाली अभियान अन्तर्गत निजी भूमि पर खेत पोखर का निर्माण।

(iii) जल–जीवन–हरियाली अभियान अन्तर्गत जल संरंक्षण संबंधित अन्य योजनायें।

(iv) बाढ़ नियंत्रण/रोधी कार्य ।

(v) निजी भूमि पर Poultry Shed का निर्माण।

(vi) निजी भूमि पर Vermi Compost/Nadep pit का निर्माण।

(vii) निजी भूमि पर Cattle Shed/Goat Shed का निर्माण।

(viii) आंगनबाड़ी केन्द्र का निर्माण।

जल संरक्षण से संबंधित योजानाओं को 15 जून 2020 के पूर्व पूर्ण कर लिया जाय, ताकि उनका लाभ ससमय ग्रामीणों को प्राप्त हो सके।

5. ग्राम पंचायतों में सभी इच्छुक परिवारों को जॉब कार्ड उपलब्ध कराया जाय तथा इस सम्बन्ध में विभागीय पत्रांक 682 दिनांक 08.04.2020 द्वारा दिये गये निदेशों का अनुपालन सुनिश्चित किया जाय।

6. SECURE पर योजनाओं को Spillover किये जाने एवं नये कार्यो की स्वीकृति के सम्बन्ध में विभागीय पत्रांक 680, दिनांक 08.04.2020 द्वारा दिये गये निदेशों का पालन तय समय सीमा में कराया जाय ताकि पर्याप्त संख्या में योजनायें क्रियान्यवन हेतु उपलब्ध रहें।
7. सभी इच्छुक परिवारों को काम उपलब्ध कराया जाना सुनिश्चित किया जाय तथा किसी भी परिस्थिति में काम की मांग को अकारण अस्वीकृत नहीं किया जाय।
8. सभी इच्छुक परिवारों/व्यक्तियों को अपने ही पंचायत में कार्य आवंटित किया जाय।
9. वर्त्तमान परिप्रेक्ष्य में मनरेगा अंतर्गत योजनाओं के क्रियान्वयन में काफी सावधानी व सघन पर्यवेक्षण की आवश्यकता है। तदनुसार सभी मनरेगा कर्मियों को मनरेगा से इतर कार्यो में प्रतिनियुक्त न किया जाय जिससे कि मनरेगा अन्तर्गत योजनाओं का क्रियान्वयन बेहतर ढंग से किया जा सके।

अतः उर्पुक्तानुसार मनरेगा कार्यो का क्रियान्वयन करवाते हुये अधिक से अधिक ग्रामीणों को रोजगार का अवसर प्रदान किया जाय।

अनुलग्नकः—यथोपरि।

विश्वासभाजन

17/4/2020

(अरविन्द कुमार चौधरी)
प्रधान सचिव।

ज्ञापांक ...../दिनांक.....
ग्रा0वि0 07(नि0)–01/2020

प्रतिलिपिः सभी प्रमंडलीय आयुक्त, बिहार को सूचनार्थ एवं आवश्यक कार्यार्थ प्रेषित।

प्रतिलिपिः आयुक्त मनरेगा, ग्रामीण विकास विभाग, बिहार, पटना को सूचनार्थ एवं आवश्यक कार्यार्थ प्रेषित।

प्रतिलिपिः मुख्य कार्यपालक पदाधिकारी, जीविका, बिहार, पटना को सूचनार्थ एवं आवश्यक कार्यार्थ प्रेषित।

प्रतिलिपिः सभी उप विकास आयुक्त–सह–अपर जिला कार्यक्रम समन्वयक, बिहार राज्य को सूचनार्थ एवं आवश्यक कार्यार्थ प्रेषित।

प्रतिलिपिः सभी जिला कार्यक्रम पदाधिकारी, MGNREGA को सूचनार्थ एवं आवश्यक कार्यार्थ प्रेषित।

प्रतिलिपिः सभी राज्य कार्यक्रम पदाधिकारी, MGNREGA, BRDS, Patna को सूचनार्थ एवं आवश्यक कार्यार्थ प्रेषित।

प्रतिलिपिः Director, E-Governance & IT, BRDS, Patna को सूचनार्थ प्रेषित करते हुये निदेशित है कि उक्त पत्र की प्रति को BRDS वेब साईट पर अपलोड कराना सुनिश्चित करे।

17/4/2020

प्रधान सचिव।

ज्ञापांक 461113 / दिनांक 17-04-2020

ग्रा0वि0 07(नि0)–01/2020

प्रतिलिपिः प्रधान सचिव, स्वास्थ्य विभाग, बिहार/ प्रधान सचिव, आपदा प्रबन्धन विभाग, बिहार/मुख्यमंत्री के प्रधान सचिव को सूचनार्थ प्रेषित ।

17/4/2020

प्रधान सचिव।

ज्ञापांक 461113 / दिनांक 17-04-2020

ग्रा0वि0 07(नि0)–01/2020

प्रतिलिपिः मुख्य सचिव, बिहार/विकास आयुक्त, बिहार को सूचनार्थ प्रेषित ।

17/4/2020

प्रधान सचिव।

ज्ञापांक 461113 / दिनांक 17-04-2020

ग्रा0वि0 07(नि0)–01/2020

प्रतिलिपिः मंत्री, ग्रामीण विकास विभाग, बिहार के आप्त सचिव को सूचनार्थ प्रेषित ।

17/4/2020

प्रधान सचिव।

राजेश भूषण
सचिव
RAJESH BHUSHAN
SECRETARY

सत्यमेव जयते

Tel: 011-23382230, 23384467
Fax: 011-23382409

DO No.J-11060/4/2019-RE-VI (e-366816) April 15, 2020

Dear Colleague,

Subject: Implementation of MGNREGS with respect to the consolidated guidelines of Ministry of Home Affairs (MHA) for containing spread of Covid-19 dated 15.4.2020.

Reference: DO No.A-60022/03/22020-E.II March 27.3.2020 of Secretary, Department of Rural Development.

Please refer to the detailed advice to States/UTs provided by the aforesaid DO letter of the undersigned on 27th March, 2020, regarding implementation of Rural Development Programmes.

Ministry of Home Affairs vide letter dated 15.4.2020 has indicated selected additional activities that will be allowed with effect from April, 20, 2020. However, these additional activities will be operationalised by States/Union Territories (UTs)/District Administrations based on strict compliance to the existing MHA guidelines of lockdown measures. It has been reiterated by MHA that before operating these relaxations, States/UTs/District Administrations shall ensure that all preparatory arrangements with regard to social distancing as also other sectoral requirements are in place

In this context, the following guidelines in respect of MGNREGS works, only in those areas/Districts which are outside the Containment Zones are prescribed. It is reiterated, once again, that these guidelines will not apply in Containment Zones as demarcated by States/UTs/District Administrations. It is also reiterated that if any new area is included in the category of Containment Zone, the MGNREGS activities allowed in that area till the time of its categorisation as a Containment Zone, will be immediately suspended.

1. MGNREGS works are allowed with strict implementation of social distancing and wearing of face mask/protective face cover (separate communication regarding use of protective face cover) have been issued vide this office letter F.No.J-11060/4/2019-RE-VI (e-366816) dated 11.4.2020.

2. Priority must be given under MGNREGS to irrigation and water conservation works such as construction of feeder canals/distributor canals/minor canal/sub-minor canal/water courses for the community, construction of various kinds of check dams for individuals and community, construction of irrigation open wells for individuals/community, construction of various kind of gully-plugs for individuals and community, construction of farm ponds mini percolation tanks for individuals and community, construction of recharge pits for individuals and community, construction of water absorption trench for individuals and community etc in addition to such irrigation and water conservation works as are permitted under "Permissible Works List" of Schedule I of MGNREG Act 2005.

3. Other Central and State sector schemes in irrigation and water conservation sectors may also be allowed to be implemented and suitably dovetailed with MGNREGS works.

4. All district and field level authorities must be sensitised to imperatives of maintaining social distancing. use of homemade protective face covers and repeated washing of hands with soap and water.

I sincerely hope that with your active support and collaboration we would be in a position to effectively implement MGNREGS in these challenging times.

Regards.

Yours sincerely.

(Rajesh Bhushan)

Additional Chief Secretaries/Principal Secretaries/Secretaries in charge of RD and PR Departments in all States/UTs

D.O. No. Z-21012/16/2020-PH

प्रीति सूदन, आईएएस
सचिव
PREETI SUDAN, IAS
Secretary

सत्यमेव जयते

भारत सरकार
स्वास्थ्य एवं परिवार कल्याण विभाग
स्वास्थ्य एवं परिवार कल्याण मंत्रालय
Government of India
Department of Health and Family Welfare
Ministry of Health and Family Welfare

15.4.2020

Dear Colleague,

As you are aware Government of India has extended the national level lockdown till 3rd May to contain the spread of COVID-19 in the country. This period should be utilized effectively and there should be concerted effort for implementing containment measures in a focused manner.

As of now, based on reported cases, the districts can be classified as: Hotspots, Non-Hotspots districts reporting cases and districts which have not reported positive cases.

The criteria for classification of hotspots is listed at Annexure-I. With respect to these hotspots, the districts which need implementation of outbreak containment plan are at Annexure-II, and the districts where clusters of cases are noted are at Annexure-III. States also need to identify hotspots based on doubling rate of confirmed cases. This exercise of identification of hotspots has to be done on a weekly basis (every Monday) or earlier. Strict containment measures need to be implemented in these hotspots.

Further, for Non-Hotspots Districts Reporting cases (as in Annexure-IV) states need to ensure that containment measures are taken so as to ensure that case in these areas can be contained. States also need to undertake effective surveillance of SARI and ILI cases in districts not having any confirmed cases so far besides ensuring dedicated COVID hospitals.

The containment strategies are already available at MOHFW website https://www.mohfw.gov.in/pdf/3ContainmentPlanforLargeOutbreaksofCOVID19Final.pdf and https://www.mohfw.gov.in/pdf/Containmentplan02042020.pdf .
The Micro Plan for containing Local Transmission of COVID-19 is available at https://www.mohfw.gov.in/pdf/ModelMicroplanforcontainmentoflocaltransmissionofCOVID19.pdf

Containment operation would be deemed over when there is no case reported in 28 days from an area after last case tests negative. Hotspots (designated red zones) will be assumed to be undertaking effective containment activities, if no case is reported in next 14 days (designated orange zones) and will be deemed successful in containment, if no case is reported for 28 days (designated green zones).

Room No. 156, A-Wing, Nirman Bhawan, New Delhi-110 011
Tele : (O) 011-23061863, 23063221, Fax : 011-23061252, E-mail : secyhfw@nic.in

It is requested that states should utilize the extended lockdown period to the maximum extent to convert the hotspots (red) to orange and in turn green zones.

Warm regards

Yours sincerely,

(Preeti Sudan)

To,
Chief Secretaries of all States/UTs
cc to Pr. Secy. (H)
Encl.: as above

Annexure I

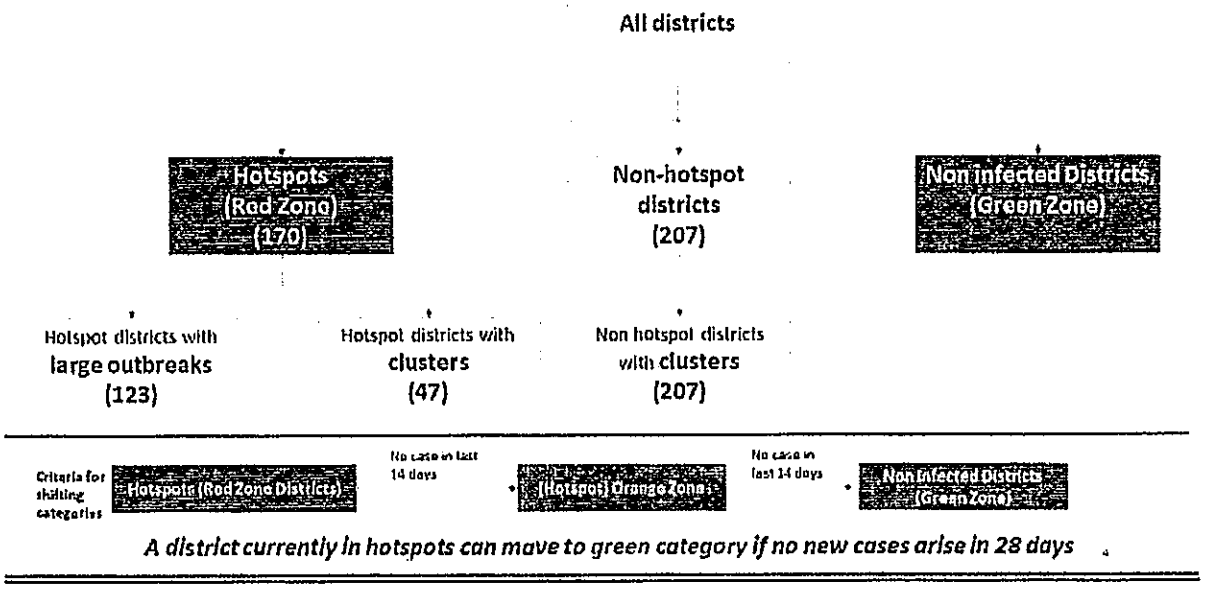
'Hotspot (Red zone) classification'– to focus attention on districts/cities reporting large number of cases/high growth rate.

Inclusion Criteria -

- Highest case load districts contributing to more than 80% of cases in India or
- ~~Highest case load districts contributing to more than 80% of cases for each state in~~ India or
- Districts with doubling rate less than 4 days (calculated every Monday for last 7 days, to be determined by the state government)

Subject to the following exclusion criteria

- No new confirmed cases for last 28 days (Green zone)



Annexure II

List of hotspot districts with large outbreaks

State	District
	Kurnool
	Guntur
Andhra Pradesh	Spsr Nellore
	Prakasam
	Krishna
	Y.S.R.
	West Godavari
	Chittoor
	Visakhapatanam
	East Godavari
	Anantapur
Bihar	Siwan
Chandigarh	Chandigarh
Chhattisgarh	Korba
Delhi	South
	South East
	Shahdara
	West
	North
	Central
	New Delhi
	East
	South West

State	District
Gujarat	Ahmadabad
	Vadodara
	Surat
	Bhavnagar
	Rajkot
Haryana	Nuh
	Gurugram
	Palwal
	Faridabad
Jammu And Kashmir	Srinagar
	Bandipora
	Baramulla
	Jammu
	Udhampur
	Kupwara
Karnataka	Bengaluru Urban
	Mysuru
	Belagavi
Kerala	Kasaragod
	Kannur
	Ernakulam
	Malappuram
	Thiruvananthapuram
	Pathanamthitta

State	District
Madhya Pradesh	Indore
	Bhopal
	Khargone
	Ujjain
	Hoshangabad
Maharashtra	Mumbai
	Pune
	Thane
	Nagpur
	Sangli
	Ahmednagar
	Yavatmal
	Aurangabad
	Buldhana
	Mumbai Suburban
	Nashik
Odisha	Khordha
Punjab	S.A.S Nagar
	Shahid Bhagat Singh Nagar
	Jalandhar
	Pathankot

State	District
Rajasthan	Jaipur
	Tonk
	Jodhpur
	Banswara
	Kota
	Jhunjhunu
	Jaisalmer
	Bhilwara
	Bikaner
	Jhalawar
	Bharatpur
Tamil Nadu	Chennai
	Tiruchirappalli
	Coimbatore
	Tirunelveli
	Erode
	Vellore
	Dindigul
	Villupuram
	Tiruppur
	Theni
	Namakkal
	Chengalpattu

State	District
Tamil Nadu	Madurai
	Tuticorin
	Karur
	Virudhunagar
	Kanniyakumari
	Cuddalore
	Thiruvallur
	Thiruvarur
	Salem
	Nagapattinam
Telangana	Hyderabad
	Nizamabad
	Warangal Urban
	Ranga Reddy
	JogulambaGadwal
	MedchalMalkajgiri
	Karimnagar
	Nirmal
Uttar Pradesh	Agra
	Gautam Buddha Nagar
	Meerut
	Lucknow
	Ghaziabad
	Saharanpur

State	District
Uttar Pradesh	Shamli
	Firozabad
	Moradabad
Uttarakhand	Dehradun
West Bengal	Kolkata
	Howrah
	Medinipur East
	24 Paraganas North

Annexure III

List of hotspot districts with clusters

State	District
Andaman And Nicobar Islands	South Andamans
Assam	Golaghat
	Marigaon
	Nalbari
	Goalpara
	Dhubri
Bihar	Munger
	Begusarai
	Gaya
Chhattisgarh	Raipur
Delhi	North West
Gujarat	Patan
Haryana	Ambala
	Karnal
Himachal Pradesh	Solan
	Una
	Sirmaur
	Chamba
	Kangra
Jammu And Kashmir	Shopian
	Rajouri
Jharkhand	Ranchi
	Bokaro
Karnataka	Dakshina Kannada

State	District
Karnataka	Bidar
	Kalaburagi
	Bagalkote
	Dharwad
Kerala	Wayanad
Ladakh	Kargil
Madhya Pradesh	Morena
Maharashtra	Kolhapur
	Amravati
	Palghar
Odisha	Bhadrak
Punjab	Mansa
	Amritsar
	Ludhiana
	Moga
Rajasthan	Udaipur
Telangana	Nalgonda
Uttar Pradesh	Bulandshahr
	Sitapur
	Basti
	Baghpat
Uttarakhand	Nainital
	Udam Singh Nagar

Annexure IV

Non-Hotspots Districts reporting cases

State Name	District Name
Arunachal Pradesh	Lohit
	Cachar
Assam	Hailakandi
	Kamrup
	Kamrup Metro
	Lakhimpur
	South SalmaraMancachar
	Karimganj
Bihar	Gopalganj
	Nawada
	Bhagalpur
	Saran
	Lakhisarai
	Nalanda
	Patna
Chhattisgarh	Bilaspur
	Durg
	Rajnandgaon
Delhi	North East
Goa	North Goa
	South Goa
Gujarat	Gandhinagar
	Bharuch
	Anand

	Kachchh

State Name	District Name
	Porbandar
	Chhotaudepur
Gujarat	Mahesana
	GirSomnath
	Dohad
	Jamnagar
	Morbi
	PanchMahals
	SabarKantha
	BanasKantha
Haryana	Panchkula
	Panipat
	Sirsa
	Sonipat
	Bhiwani
	Kaithal
	CharkiDadri
	Fatehabad
	Hisar
	Jind
	Rohtak
	Kurukshetra
Jammu And Kashmir	Budgam
	Kulgam

	Pulwama

State	District
Jammu And Kashmir	Ganderbal
	Samba
Jharkhand	Hazaribagh
	Koderma
	Giridih
Karnataka	Ballari
	Mandya
	Bengaluru Rural
	Davangere
	Udupi
	Gadag
	Tumakuru
	Kodagu
	Vijayapura
	Chikkaballapura
	Uttara Kannada
Kerala	Thrissur
	Kollam
	Idukki
	Palakkad
	Kottayam
	Alappuzha
Ladakh	LehLadakh

Madhya Pradesh	Barwani
	Vidisha

State	District
	Jabalpur
Madhya Pradesh	East Nimar
	Dewas
	Chhindwara
	Gwalior
	Shivpuri
	Betul
	Dhar
	Raisen
	Sagar
	Shajapur
	Mandsaur
	Ratlam
	Satna
	Sheopur
Maharashtra	Akola
	Latur
	Satara
	Ratnagiri
	Osmanabad
	Jalgaon
	Sindhudurg

	Raigad
	Beed
	Hingoli

State	Districts
Maharashtra	Jalna
	Washim
	Gondia
	Dhule
	Solapur
Meghalaya	East Khasi Hills
Mizoram	Aizawl
Odisha	Cuttack
	Dhenkanal
	Jajapur
	Kalahandi
	Kendrapara
	Puri
	Sundargarh
Puducherry	Pondicherry
	Mahe
Punjab	Hoshiarpur
	Rupnagar
	Barnala
	Faridkot
	Fatehgarh Sahib

	Sangrur
	Kapurthala
	Patiala
	Sri Muktsar Sahib

State	Districts
Rajasthan	Churu
	Dausa
	Alwar
	Dungarpur
	Ajmer
	Karauli
	Pali
	Pratapgarh
	Barmer
	Dholpur
	Nagaur
	Sikar
	Hanumangarh
Tamil Nadu	Thanjavur
	Tiruvannamalai
	Kanchipuram
	Sivaganga
	The Nilgiris
	Kallakurichi
	Ramanathapuram

	Perambalur
	Ariyalur
Telangana	Suryapet
	Adilabad
	Mahabubnagar

State	District
Telangana	Kamareddy
	Vikarabad
	Sangareddy
	Medak
	Khammam
	BhadradriKothagudem
	Jagitial
	Jangoan
	JayashankarBhupalapally
	KumuramBheemAsifabad
	Mulugu
	Peddapalli
	Nagarkurnool
	Mahabubabad
	RajannaSircilla
	Siddipet
Tripura	Gomati
	North Tripura
Uttar Pradesh	Kanpur Nagar

	Varanasi
	Amroha
	Hapur
	Maharajganj
	Pratapgarh
	Rampur

State	District
Uttar Pradesh	Bareilly
	Ghazipur
	Azamgarh
	Hathras
	Muzaffarnagar
	Jaunpur
	Kheri
	Auraiya
	Banda
	Budaun
	Hardoi
	Kaushambi
	Mathura
	Mirzapur
	Rae Bareli
	Pilibhit
	Barabanki
	Bijnor

	Prayagraj
	Shahjahanpur
	Etawah
Uttarakhand	Haridwar
	Almora
	PauriGarhwal
West Bengal	Kalimpong

State	District
West Bengal	Jalpaiguri
	Hooghly
	Nadia
	PaschimBardhaman
	Medinipur West
	24 Paraganas South
	Darjeeling